

**INDEX
TO
LOK SABHA DEBATES
(TWELFTH SERIES)**

VOLUME I

FIRST SESSION OF THE TWELFTH LOK SA

March 23, 1998 to March 31, 1998

Chaitra 2, 1920 (Saka) to Chaitra 10, 1920 (Saka)



**LOK SABHA SECRETARIAT
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All the Bills are alphabetically arranged under the main heading “Bill(s)”. The stages of the Bills are given at the end of title in form of Int., Consid., and Pass, etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

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The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. “Railway Lines”, “Railway Trains” etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

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Dr. Satyanarayan Jatiya
Dr. Murli Manohar Joshi
Shri K. Vazhapady Ramamurthy
Shri Madan Lal Khurana
Shri P.R. Kumaramangalam
Shri M. Thambi Durai
Shri Nitish Kumar
Shri Naveen Patnaik
Shri Suresh Prabhu
Shri Kashiram Rana
Shri R. Muthiah
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Shri Buta Singh
 Shrimati Sushma Swaraj
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 Shrimati Maneka Gandhi
 Shri Santosh Kumar Gangwar
 Shri Babu Lal Marandi
 Shri Mukhtar Naqvi
 Shri Ram Naik
 Dr. A.K. Patel
 Shri Babagouda Patil
 Dr. Debendra Pradhan
 Shri Kabindra Purkayastha
 Shrimati Vasundhara Raju
 Shri Sompal
 Shri Satyapal Singh Yadav
 Shri R. Janarthanan
 Shri P.M. Sayeed
 Shri K. Pradhani
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 Shri Manoranjan Bhakta
 Shri K.P. Naidu
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 Shri Ramaiah Sode
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 Shri Girajal Venkata Swamy Naidu
 Shri Venkateswara Rao Manganti (Babu)
 Shri R. Sambasiva Rao
 Shri P. Upendra
 Shri P. Shiv Shankar
 Shri N. Janaradhana Reddy
 Shri Rosaiah Konijeti
 Shri Magunta Sreenivasulu Reddy
 Shrimati Lakshmi Panabaka
 Shri Chinta Mohan
 Shri N.R.K. Reddy
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 Shri Y.S. Rajasekhara Reddy
 Shri K. Vijaya Bhaskara Reddy
 Shri Bhuma Nagi Reddy.
 Dr. Ravi Mallu
 Shri S. Jaipal Reddy

Shri S.S. Owaisi
 Shri M. Rajaiah
 Shri M. Baga Reddy
 Dr. S. Venugopalachary
 Dr. Suguna Kumar Chellamella
 Shri Ch. Vidyasagar Rao
 Shri Chada Suresh Reddy
 Shri Ajmeera Chandulal
 Shri Nadendla Bhaskara Rao
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 Shri B.N. Reddy
 Shri Wangcha Rajkumar
 Shri Nepal Chandra Das
 Shri Abdul Hamid
 Shri Sansuma Khunggur Bwiswmuthiary
 Shri A.F. Golam Osmani
 Shri Bhubaneswar Kalita
 Shri Madhab Rajbangshi
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 Shrimati Ramee Narah
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 Shrimati Malti Devi
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 Shri Kishan Singh Sangwan
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 Shri Surender Singh Barwala
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Shri Manabendra Shah
 Shri Bachi Singh Rawat 'Bachda'
 Shrimati Omwati Devi
 Dr. Shafiqur Rahman Barq
 Shri Rajveer Singh
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 Shri Ashok Gehlot
 Shri Bhim Pd. Dahal
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 Dr. Ram Chandra Dome
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 Shri U.V. Krishnamraju
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 Shri K. Bapiraju
 Shri R. Sambasiva Rao
 Shri Venkatarami Anantha Reddy
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Published Under Rules 179 and 182 of the Rules of Procedure and Conduct of Business in Lok Sabha (Twelfth Edition) and printed by the General Manager, Government of India Press, Minto Road, New Delhi-110 002.
